

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**Application for the post of Grade I in the Meghalaya Judicial Service**

1. Name (IN BLOCK LETTERS) :
2. Present Address :
3. Father's Name :
4. Husband's Name (In case of married female candidates) :
5. Home Address :
6. E-mail Address :
7. Contact No :
8. Whether Income Tax Assessee? If so, PAN/GIR No., if any. :
9. Whether Scheduled Caste/Scheduled Tribe/Scheduled Tribe (Hills)? If so a certificate to that effect should be furnished, for the purpose of concession of age. :
10. Educational Qualification with the year of passing , division or class secured in different examinations from H.S.L.C/H.S.S.L.C. onwards (Copy of L.L.B. Pass certificate should be furnished). :
11. Court in which practising, the period Of practice and the branch of Law practiced .(Certificate from the District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association should be furnished). :
12. Date and place of birth (according to school final Certificate). :
13. Age as on 31.03.2013 (Copy of the Birth Certificate/HSLC or equivalent examination certificate should be furnished). :

Paste one  
passport size  
photograph

Cont.

14. Date of enrolment as Advocate :

15. Special or other Qualifications if any :

16. Whether married or unmarried? If married, :  
a declaration to the effect that he/she has  
Not more than one wife/husband living.

17. Whether any Civil or Criminal proceeding :  
is pending against the applicant. If so,  
details of the case no. etc

**PLACE:**

**DATE:**

**SIGNATURE OF THE CANDIDATE**

N.B.: Application stating the above particulars along with the following should reach the office of the Registrar General, High Court of Meghalaya, Shillong **on or before the fifteenth day from the date of publication of this advertisement.**

1. Attested copy of certificate relating to **Degree In Law** granted by recognized University established by Law in India.
2. Attested copy of enrolment Certificate.
3. Certificate of **practice at the Bar** issued by the concerned District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association.
4. Attested copy of certificate relating to **Date of Birth** (According to school final certificate).
5. Attested copy of **Caste Certificate** (if applicable).
6. 3 (three) copies of recent passport size photograph.

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**SYLLABUS AND SCHEDULE OF THE WRITTEN TEST EXAMINATION FOR  
THE POSTS OF GRADE I IN THE MEGHALAYA JUDICIAL SERVICE**

**SYLLABUS**

**WRITTEN TEST EXAMINATION**

**I) PAPER – I:** One paper of 100 marks (duration not less than 2 hours) to test the General Knowledge, aptitude, intelligence, test of comprehension and expression of Law and General English including Essay Writing on legal topic and information technology.

**II) PAPER – II:** One paper of 100 marks (duration not less than 2 hours) regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, and Limitation Act.

**III) PAPER – III:** One paper of 100 marks (duration not less than 2 hours) – consisting of Judgment writing (Paper book will be supplied) – legal theories on jurisprudence, provision of Constitution of India.

**NOTE:** - The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in paper II and III.

**INTERVIEW**

**Interview:** - Viva-voce -50 marks.

**N.B.:**- Date of written test will be notified in due course.

**REGISTRAR GENERAL**